

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Budget Session
Thursday, April 19, 2018.

Government Business

1. Questions.
2. Shri GEORGE BANKYNTIEWLANG LYNGDOH, MLA to call the Attention of the Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in " The Shillong Tunes" dated 16.04.2018 under the caption "*Rampant illegal coal mining reported in SW Khasi Hills*".
3. Shri A. L. HEK, Minister in-charge Health and Family Welfare to lay a Statement relating to Starred Question No. 115 replied on 10.04.2018.
4. Shri HAMLETSON DOHLING, Minister in-charge Urban Affairs to lay a Statement relating to Starred Question No. 146 replied on 19.04.2018.
5. (a) Shri LAHKMEN RYMBUI, Minister in-charge Education to move that the Meghalaya State Higher Education Council Bill, 2018 be taken into consideration.
(b) Consideration of the Meghalaya State Higher Education Council Bill, 2018 clause by clause.

6. Shri LAHKMEN RYMBUI, Minister in-charge Education to move that the Meghalaya State Higher Education Council Bill, 2018 be passed.
7. (a) Shri LAHKMEN RYMBUI, Minister in-charge Education to move that The University of Technology and Management (Amendment) Bill, 2018 be taken into consideration.
(b) Consideration of The University of Technology and Management (Amendment) Bill, 2018 clause by clause.
8. Shri LAHKMEN RYMBUI, Minister in-charge Education to move that The University of Technology and Management (Amendment) Bill, 2018 be passed.
9. (a) Shri JAMES K. SANGMA, Minister in-charge Home (Police) to move that The Meghalaya Police (Amendment) Bill, 2018 be taken into consideration.
(b) Consideration of The Meghalaya Police (Amendment) Bill, 2018 clause by clause.
10. Shri JAMES K. SANGMA, Minister in-charge Home (Police) to move that The Meghalaya Police (Amendment) Bill, 2018 be passed.
11. Voting on Demands for Grants.

Shillong:
The 18th April, 2018.

Commissioner & Secretary,
Meghalaya Legislative Assembly.